

the PDS is administered by the State Government/UT Administrations. Continuous vigil is kept by them with a view to checking malpractices.

**Super Bazar vans for rural areas**

1706. SHRI BANWARILAL PUROHIT:  
SHRI P.M. SAYEED:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Government have recently decided to send mobile vans of Super Bazar to villages in the Union Territory of Delhi, to sell essential commodities at reasonable rates;

(b) if so, the names of the villages where these vans are likely to be sent; and

(c) the additional expenditure likely to be incurred in providing this facility to these villages?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) and (b). The Super Bazar, Delhi has been supplying essential commodities in the rural areas of Delhi through its 5 villages special mobile vans which cover 84 points in rural areas of Delhi now. The list of villages/points covered are given in the statement given below.

(c) Efforts will be made by the Super Bazar to extend mobile van facility to more uncovered villages subject to availability of financial and other resources.

**STATEMENT**

*Schedule of Village Spl. Mobile Vans*

*Route of Van No. 1 (RDC-C.C)*

1. Jagat Pur

2. Palla-Lamplur

3. Shahiba Bad

4. Prasant Vihar Rohini

5. Khera Khurd

6. Shahbad

7. Buarari

8. Akabarpur Majra

9. Poath Khurd

10. Badli

11. Khera Khalan

12. Sec. 16 Rohini Resettlement Colony.

13. Mukhmaipur

14. Singnola

15. Bawana

16. Samapur

17. Alipur

18. Pralhaspur/Garwala

*Route of Van No.2 (RDC-C.C)*

19. Shabapur

20. Rohtash Nagar, Gali No.7, (Kamla Nehru Park, Shahdara)

21. Bajan Pura

22. Model Basti

23. Jhafrabad

24. Shahbapur, Chauhan

25. Johari Pur

26. Dayalpur

27. Kabir Nagar

28. Karwal Nagar

29. Khajoori Khas

30. Gokalpuri

31. Jayudin Pur

*Route of Van No.3 (RDC-INA)*

32. Didarpur

33. Chattarpur

34. Chitorni

35. Meharuli

36. Chawla

37. Lalkuan

38. Chandan Hola

39. Dadipur

40. Ladosarai

41. Dadarpur

42. Bijwasan

43. Kapas Hera

44. Asjla Bhatti

45. Jaunpur

46. Mubarakpur Khurd

47. Jaitpur

*Route of Van No. 4 (RDC-PNB)*

48. Mangolapur Kalan

49. Kanjhwla

50. Tekri Kalan

51. Auchandi

52. Mitrav

53. Essapur

54. Putch Kalan

55. Ladpur

56. Mundke

57. Qutabgarh

58. Kair

59. Dhansa

60. Karala/Majri

61. Jaunti

62. Nangloi

63. Katawara

64. Mundala Kalan/Khurd

65. Kazipur

*Route of Van No.5 (RDC-PNB)*

66. Jaffarpur

67. Khara

68. Bajitpur Thakara

69. **Majra Dabas**  
 70. **Ranikhera**  
 71. **Jharoda Kalan**  
 72. **Ujwa**  
 73. **Kharkhri**  
 74. **Nangal Thakara**  
 75. **Niyampur**  
 76. **Madanpur Dabas**  
 77. **Najafgarh**  
 78. **Revta**  
 79. **Goman Hera**  
 80. **Drayapur Kalan**  
 81. **Ghewara**  
 82. **Mubarakpur Dabas**  
 83. **Kakrola**  
 84. **Bamroli**

PLIES be pleased to state:

(a) whether the Delhi Administration has raided a good number of Fair Price Shops (FPS) in the Capital to check malpractices etc., in the distribution of essential commodities;

(b) if so, the details of the FPS raided and discrepancies found;

(c) whether the Government propose to cancel the licences of those FPS owners who have been found indulging malpractices; and

(d) if so, by when and other steps the Government propose to take to streamline distribution of essential commodities through FPS in the Capital?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) Yes, Sir.

(b) A detailed statement is given below.

(c) Appropriate proceedings have been initiated against defaulters before the competent authorities, who will decide the cases in accordance with the Law.

(d) Delhi Administration reviews the functioning of PDS on a regular basis and takes appropriate measures to strengthen and streamline it.

**Raids on fair price shops in Delhi**

1707. SHRI BANWARILAL PUROHIT:  
 Will the Minister of FOOD AND CIVIL SUP-